

HIGH COURT OF CHHATTISGARH, BILASPUR

Endt. No. 9615 / Checker
III-8-2/2001


Bilaspur, dated 19 May, 2026

Copy of Government Notification F. No. E comp. No.: 348533/1682/21-B/C.G./26 dated 18-05-2026 issued by the Law & Legislative Affairs Department, Government of Chhattisgarh, Mantralaya, Atal Nagar, Nava Raipur with regard to establishment of IIIrd Additional Principal Judge, Family court, Bilaspur is forwarded to: -

1. The Joint Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
2. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
5. Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur, for information of her Ladyship.
6. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
7. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
8. Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
9. Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
10. Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
11. Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
12. Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
13. Private Secretary to Hon'ble Shri Justice Bibhu Datta Guru, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
14. Private Secretary to Hon'ble Shri Justice Amitendra Kishore Prasad, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
15. Reader to Registrar General, High Court of Chhattisgarh, Bilaspur, for information.
16. P.A. to Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
17. Registrar (Vigilance/I. & E/Judicial/S&A Cell/CPC/Establishment), High Court of Chhattisgarh, Bilaspur for information.

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18. The Principal District and Sessions Judge, Balod/ Balodabazar-Bhatapara /Balrampur-Ramanujganj/Bastar (Jagdarpur)/Bemetara/Bilaspur/Dakshin Bastar (Dantewada) / Dhamtari/ Durg/ Janjgir-Champa/ Jashpur/ Kabirdham (Kawardha)/ Kondagaon/ Korba/Koria (Baikunthpur)/Mahasamund/ Mungeli/ Raigarh/Raipur/Rajnandgaon/Sarguja (Ambikapur)/Surajpur/Uttar Bastar (Kanker), for information.
19. **The Principal Judge, Family Court, Bilaspur** *for information and necessary action.*
20. The Principal Judge/Judge, Family Court, Balod/Balodabazar-Bhatapara/ Bastar (Jagdarpur)/ Bemetara/Dakshin Bastar (Dantewada) / Dhamtari/ Durg/ Janjgir-Champa/ Jashpur/ Kabirdham (Kawardha)/Kondagaon/ Korba/ Koria at Manendragarh/Mungeli/ Raigarh/ Raipur/Rajnandgaon/ Sarguja (Ambikapur)/ Surajpur/ Uttar Bastar (Kanker) for information.
21. All the Joint Registrar, High Court of Chhattisgarh, Bilaspur, *for information.*
22. The Additional Registrar (Administration/Judicial/Classification) High Court of Chhattisgarh, Bilaspur, *for information.*
23. The Additional Registrar, Confidential Section, High Court of Chhattisgarh, Bilaspur, *for information & necessary action.*
24. The Deputy Registrar, D.E. Section, High Court of Chhattisgarh, Bilaspur, *for information & necessary action, if any.*
25. The Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur *for information.*
26. The Budget Officer, High Court of Chhattisgarh, Bilaspur *for information & necessary action, if any.*
27. Section Officer/Incharge, Senior Court Manager/Accounts/D.E./Checker/ Compliant/Writ/ Civil/ Criminal/ Central Filing Section, High Court of Chhattisgarh, Bilaspur *for information.*
28. I/C NIC, High Court of Chhattisgarh, Bilaspur with a direction to upload this endorsement in the official website to this High Court.


19.5.2026

(Rajnish Shrivastava)
Registrar General

GOVERNMENT OF CHHATTISGARH
LAW AND LEGISLATIVE AFFAIRS DEPARTMENT, MANTRALAYA
MAHANADI BHAWAN, ATAL NAGAR, NAVA RAIPUR (CG) 492002

NOTIFICATION

Nava Raipur dated 18.05.2026

F.No.E Comp. No.: 348533/1682/XXI-B/C.G./2026, In exercise of the powers conferred by Section 3 of the Family Courts Act, 1984 (No. 66 of 1984), the State Government, in compliance of Memo No. 9337/III-8-2/2001/Checker, Bilaspur dated 14.05.2026 of High Court of Chhattisgarh, hereby, makes following further amendment in this Department's Notification No. 1507/D-397/XXI-B/C.G./2005, Dated 24.02.2005, No. 6232/D-2011/XXI-B/C.G./2009, Dated 05.09.2009, No. 6857/2154/XXI-B/C.G./2017, Dated 22.07.2017 and 4111/842/XXI-B/C.G./2023, Dated 31.03.2023 and establish one Court of Additional Principal Judge, Family Court, Bilaspur with effect from 25.05.2026, namely:-

AMENDMENT

In Schedule-II of the said notification,-

After serial no. 6-B, the following shall be inserted, namely:-

S. No.	Name of the Court and district	Headquarters	Jurisdiction
(1)	(2)	(3)	(4)
6-C	IIIrd Additional Principal Judge, Family Court, Bilaspur	Bilaspur	Revenue District, Bilaspur (Excluding the jurisdiction of Civil Court Pendra Road) Note: He shall try cases transferred by the Principal Judge, Family Court, Bilaspur.

By order and in the name of the

Governor of Chhattisgarh,

Digitally signed by

SUSHMA SAVANT

Date: 18-05-2026

(Sushma Sawant)

Principal Secretary

Government of Chhattisgarh

Law & Legislative Affairs Department

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Endt.No E Comp. No.: 348533/1682/XXI-B/C.G./2026 Raipur, Dated 18/05/2026

Copy to:

2. Registrar General, Chhattisgarh High Court, Bilaspur with reference to Memo No. 9337/III-8-2/2001/Checker, Bilaspur dated 14.05.2026,
 3. Private Secretary to Hon'ble Law Minister, for perusal,
 4. Private Secretary to Principal Secretary, Law, Govt. of Chhattisgarh, Mantralaya, Raipur for perusal,
 5. Principal Judge, Family Court Bilaspur,
 6. Deputy Director, Govt. Regional Printing Press, in front of Indravati Bhawan, Naya Raipur for publication in the E-Gazette (Extra Ordinary),
 7. Web-administrator, Law and Legislative Affairs Department, Mahanadi Bhawan for uploading in the Official Website of the Department,
- for information and necessary action.

Digitally signed by
BHUPENDRA KUMAR VASNIKAR
(~~Bhupendra Kumar Vasnikar~~) 5:38

Additional Secretary
Government of Chhattisgarh
Law & Legislative Affairs Department